

(23/4)

ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

.....O.A.....No...983.....of 1987.

.....Vs.....

Sl.No. of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
(17)	27.3.89	No sitting adj. to 15/5/89 for order's.	B
(18)	15/5/89	Hon. D.S. Mishra A.M. Hon. G.S. Sharma-J.M. None is present for the applicant, the case is adjourned to 14.8.89 for order's. J.M. AM	
(19)	14.8.89	Due to lawyers strike the case is adj. to 4.12.89	B
(20)	4.12.89	No. Sitting Adj to 21-3-90	mk